

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

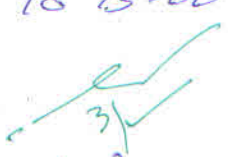
APPLICATION NUMBER	: 2P 50/11
PETITION NUMBER	: TP 30/16
NAME OF THE PETITIONER (S)	: BHOJARAJ B. KABADI & 3 OTHERS
NAME OF THE RESPONDENT (S)	: GADAG MAHALAKSHMI PRESSING & MINING CO. LTD. & 2 OTHERS
UNDER SECTION	: 397/398

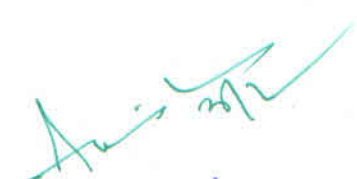
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	S. Jayalakshmi 8940597602 K S & CO Coimbatore	Respondent Counsel.	
2.	S. V. Desai 9845065608	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is present. Written arguments are filed on behalf of Respondents. For reply by the counsel for petitioner posted to 15-02-2017. Counsel for petitioner filed decision of Apex Court and also Rules under the Stamp Act. posted to 15-02-2017.


Member (J)


Member (T)